



NOTIFICATION No. 33 / 2018

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The suspension of Tmt. M.Shirijha, Senior Civil Judge, formerly functioned as I Assistant Judge, City Civil Court, Chennai from service, is revoked and she is reinstated into service. On her reinstatement, she is posted as XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai, in the existing vacancy.

Tmt. S.Uma Maheswari, IV Judge, Court of Small Causes, Chennai, is transferred and posted as II Judge, Court of Small Causes, Chennai, vice Tmt. S.Priya transferred.

Thiru. A.Ramesh, V Judge, Court of Small Causes, Chennai, now functioning as Officer on Special Duty in the Tamil Nadu Legal Services Authority, Chennai, is transferred and posted as IV Judge, Court of Small Causes, Chennai, vice Tmt. S.Uma Maheswari transferred.

Thiru.D.Sivakumar, VI Judge, Court of Small Causes, Chennai, is transferred and posted as V Judge, Court of Small Causes, Chennai, vice Thiru. A.Ramesh transferred.

Thiru.G.Vijayakumar, VII Judge, Court of Small Causes, Chennai, is transferred and posted as VI Judge, Court of Small Causes, Chennai, vice Thiru.D.Sivakumar transferred.

Tmt. C.Umamaheswari, IX Judge, Court of Small Causes, Chennai, is transferred and posted as VII Judge, Court of Small Causes, Chennai, vice Thiru. G.Vijayakumar transferred.

Tmt. S.Priya, II Judge, Court of Small Causes, Chennai, is transferred and posted as IX Judge, Court of Small Causes, Chennai, vice Tmt. C.Umamaheswari transferred.

HIGH COURT, MADRAS.
DATED: 23.02.2018.

R. S. M.
23/02/18
REGISTRAR GENERAL

To

1. Tmt. M.Shirijha, formerly functioned as I Assistant Judge, City Civil Court, Chennai. (now under suspension).
Now residing at
C 4/3 Judges Quarters,
Saidapet,
Chennai – 600 015.
2. The Officers concerned.
3. The Offices of the Officers concerned.
4. The XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai
5. The Chief Judge, Court of Small Causes, Chennai
6. The Principal Judge, City Civil Court, Chennai.
7. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
8. The Chief Metropolitan Magistrate, Egmore, Chennai.
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court Building, Chennai – 104.

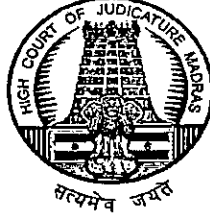
Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.

8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Secretary, High Court Legal Services Committee, Chennai.
27. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
31. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
32. The Technical Director, NIC, High Court, Madras.
33. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

R.O.C.Nos.12222-A/2018-B2
& 48378/2017-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 33 / 2018, dated: 23.02.2018.

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Tmt. M.Shirijha, Senior Civil Judge, formerly functioned as I Assistant Judge, City Civil Court, Chennai, now under suspension, whose suspension has been revoked and who has been reinstated into service and posted as XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai in the High Court's Notification cited above, is required to take charge of the post of XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai, immediately.

After taking charge of the post of XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai, Tmt. M.Shirijha, is required to hand over charge of the said post to the XXII Metropolitan Magistrate (Mobile Court), Egmore, Chennai, immediately and report to the Member Secretary, Tamil Nadu State Legal Services Authority, Chennai immediately on the same day, to function as Officer on Special Duty in the Tamil Nadu State Legal Services Authority, Chennai, until further orders.

Since the said Officer is deputed to the Tamil Nadu State Legal Services Authority, only to function as Officer on Special Duty in the Tamil Nadu State Legal Services Authority, she is to continue to draw his pay and allowances etc., as XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai.

The XXII Metropolitan Magistrate (Mobile Court), Egmore, Chennai, is required to hold full additional charge of the post of XXI Metropolitan Magistrate (Mobile Court), Egmore, Chennai, until further orders.

Thiru. A.Ramesh, V Judge, Court of Small Causes, Chennai, now functioning as Officer on Special Duty in the Tamil Nadu State Legal Services Authority, Chennai, who has been transferred and posted as IV Judge, Court of Small Causes Court, Chennai, in the High Court's Notification cited above, is required to hand over charge of his present post to the VI Judge, Court of Small Causes, Chennai, immediately and take charge of the new post immediately, on the same day.

(1) Tmt. S.Uma Maheswari, IV Judge, (2) Thiru.D.Sivakumar, VI Judge, (3) Thiru.G.Vijayakumar, VII Judge, (4) Tmt.C.Umamaheswari, IX Judge and (5) Tmt. S.Priya, II Judge, Court of Small Causes, Chennai, who have been transferred and posted as II Judge, V Judge, VI Judge, VII Judge and IX Judge, Court of Small Causes, Chennai, respectively, vide High Court's Notification cited above, are required to take charge of their respective new posts, immediately after handing over charge of their respective present posts to their successors.

HIGH COURT, MADRAS.

DATED: .02.2018.

R. S. M.
23/02/2018
REGISTRAR GENERAL

To

1. Tmt. M.Shirijha, formerly functioned as I Assistant Judge, City Civil Court, Chennai. (now under suspension).

Now residing at

C 4/3 Judges Quarters,
Saidapet, Chennai – 600 015.

2. The Officers concerned.
3. The Offices of the Officers concerned.
4. XXI Metropolitan Magistrate, Egmore (Mobile Court), Chennai
5. XXII Metropolitan Magistrate, Egmore (Mobile Court), Chennai
6. The Chief Judge, Court of Small Causes, Chennai
7. The Principal Judge, City Civil Court, Chennai.
8. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
9. The Chief Metropolitan Magistrate, Egmore, Chennai
10. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
11. The Pay and Accounts Officer, High Court Building, Chennai – 104.

Copy To

The Record Keeper, A.D. Records, High Court, Madras